

# FORM A PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

## FOR THE ATTENTION OF THE CREDITORS OF DOR TECH DOORS INDIA PRIVATE LIMITED

### RELEVANT PARTICULARS

|                                                                                                                                           |                                                                                                                                                                                                                                                                                                                |
|-------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of Corporate Debtor                                                                                                               | DOR TECH DOORS INDIA PRIVATE LIMITED                                                                                                                                                                                                                                                                           |
| 2. Date of incorporation of Corporate Debtor                                                                                              | 02/07/2010                                                                                                                                                                                                                                                                                                     |
| 3. Authority under which Corporate Debtor is incorporated / registered                                                                    | Registrar of Companies, NCT of Delhi                                                                                                                                                                                                                                                                           |
| 4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor                                                      | U36100DL2010PTC205103                                                                                                                                                                                                                                                                                          |
| 5. Address of the registered office and principal office (if any) of Corporate Debtor                                                     | Registered Office: B-4/44-45, First Floor, Sector-11, Rohini, Delhi-110085                                                                                                                                                                                                                                     |
| 6. Insolvency commencement date in respect of Corporate Debtor                                                                            | 25.05.2022 (However, the Order dated 25.05.2022 passed by the Hon'ble National Company Law Tribunal, New Delhi was received by the Interim Resolution Professional on 26.05.2022)                                                                                                                              |
| 7. Estimated date of closure of insolvency resolution process                                                                             | 21.11.2022 (180 days commencing from 25.05.2022)                                                                                                                                                                                                                                                               |
| 8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional                                  | Rajesh Kumar Parakh<br>Reg. No.: IBBI/IPA-001/IP-P00272/2017-18/10516                                                                                                                                                                                                                                          |
| 9. Address & email of the interim resolution professional, as registered with the board                                                   | 5/51, 2nd Floor, W.E.A. Karol Bagh, New Delhi-110005 Email: parakh.rajesh@gmail.com                                                                                                                                                                                                                            |
| 10. Address and e-mail to be used for correspondence with the Interim Resolution Professional                                             | C-108, 3rd Floor, Sector-2, Noida-201301, UP. Email: cirp.dortech@gmail.com                                                                                                                                                                                                                                    |
| 11. Last date for submission of claims                                                                                                    | 08.06.2022                                                                                                                                                                                                                                                                                                     |
| 12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional  | N. A.                                                                                                                                                                                                                                                                                                          |
| 13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class) | N. A.                                                                                                                                                                                                                                                                                                          |
| 14. (a) Relevant forms available at<br>(b) Details of authorized representatives are available at:                                        | (a) Weblink: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>(b) Physical Copy of Relevant Forms are available at: C-108, 3rd Floor, Sector-2, Noida-201301, UP<br>The Relevant Forms may also be obtained by sending a request vide email to: cirp.prominent@gmail.com |

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench at New Delhi has ordered the commencement of a corporate insolvency resolution process of the Dor Tech Doors India Private Limited vide Order dated 25.05.2022. (Order dated 25.05.2022 was received by the Interim Resolution Professional on 26.05.2022).

The creditors of Dor Tech Doors India Private Limited are hereby called upon to submit their claims with proof on or before 08.06.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 28.05.2022

Place: New Delhi

Interim Resolution Professional for Dor Tech Doors India Private Limited

Reg. No.: IBBI/IPA-001/IP-P00272/2017-18/10516

Rajesh Kumar Parakh

## प्रपत्र ए

### सार्वजनिक घोषणा

[भारतीय दिवाला और शोधन अक्षमता बोर्ड (कार्पोरेट व्यक्तियों के लिए ऋण शोध अक्षमता समाधान प्रक्रिया) विनियमावली, 2016 के विनियम 6 के अधीन]

## डोर टेक डोर्स इंडिया प्राइवेट लिमिटेड के लेनदारों के ध्यानार्थ

### संबंधित विवरण

|                                                                                                                                                      |                                                                                                                                                                                                                                                                                                                         |
|------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. कार्पोरेट देनदार का नाम                                                                                                                           | डोर टेक डोर्स इंडिया प्राइवेट लिमिटेड                                                                                                                                                                                                                                                                                   |
| 2. कार्पोरेट देनदार के निगमन की तिथि                                                                                                                 | 02 जुलाई 2010                                                                                                                                                                                                                                                                                                           |
| 3. प्राधिकरण जिसके अधीन कार्पोरेट देनदार निगमित / पंजीकृत है                                                                                         | रजिस्ट्रार ऑफ कम्पनीज-एनसीटी आफ दिल्ली                                                                                                                                                                                                                                                                                  |
| 4. कार्पोरेट देनदार की कार्पोरेट पहचान संख्या / सीमित दायित्व पहचान संख्या                                                                           | U36100DL2010PTC205103                                                                                                                                                                                                                                                                                                   |
| 5. कार्पोरेट देनदार के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई) का पता                                                                         | पंजीकृत कार्यालय: बी-4 / 44-45, पहली मंजिल, सेक्टर-11, रोहिणी, दिल्ली-110085                                                                                                                                                                                                                                            |
| 6. कार्पोरेट देनदार के संबंध में ऋण शोध अक्षमता आरंभन तिथि                                                                                           | 25 मई 2022 (हालांकि, माननीय राष्ट्रीय कंपनी कानून न्यायाधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 25 मई 2022 अंतरिम समाधान प्रोफेशनल द्वारा 26 मई 2022 को प्राप्त किया गया था)                                                                                                                                          |
| 7. ऋण शोध अक्षमता समाधान प्रक्रिया के समापन की पूर्वानुमानित तिथि                                                                                    | 21 नवंबर 2022 (25 मई 2022 से शुरू होने वाले 180 दिन)                                                                                                                                                                                                                                                                    |
| 8. अंतरिम समाधान प्रोफेशनल के रूप में कार्यरत ऋण शोध अक्षमता प्रोफेशनल का नाम और रजिस्ट्रेशन नम्बर                                                   | राजेश कुमार पारख<br>पंजी. सं.: IBBI/IPA-001/IP-P00272/2017-18/10516                                                                                                                                                                                                                                                     |
| 9. अंतरिम समाधान प्रोफेशनल का पता और ई-मेल, जैसा कि बोर्ड में पंजीबद्ध है                                                                            | 5 / 51, दूसरी मंजिल, डब्ल्यू.ई.ए. करोल बाग, नई दिल्ली-110005. ईमेल: parakh.rajesh@gmail.com                                                                                                                                                                                                                             |
| 10. अंतरिम समाधान प्रोफेशनल का, पत्राचार हेतु प्रयुक्त, पता और ई-मेल                                                                                 | सी-108, तीसरी मंजिल, सेक्टर-2, नोएडा-201301, यूपी<br>ईमेल: cirp.dortech@gmail.com                                                                                                                                                                                                                                       |
| 11. दावा प्रस्तुत करने हेतु अंतिम तिथि                                                                                                               | 08 जून, 2022                                                                                                                                                                                                                                                                                                            |
| 12. अंतरिम समाधान प्रोफेशनल द्वारा धारा 21 की 4 उप-धारा (6क) के क्लॉज (ख) के तहत अभिनिरिखित लेनदारों की श्रेणियाँ, यदि कोई                           | लागू नहीं                                                                                                                                                                                                                                                                                                               |
| 13. किसी श्रेणी में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने हेतु चिह्नित ऋण शोध अक्षमता प्रोफेशनल के नाम (प्रत्येक श्रेणी के लिए तीन नाम) | लागू नहीं                                                                                                                                                                                                                                                                                                               |
| 14. (क) संबंधित प्रपत्र उपलब्ध है<br>(ख) अधिकृत प्रतिनिधियों का विवरण पर उपलब्ध है:                                                                  | (क) वेबलिंक: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a><br>(ख) प्रासंगिक प्रपत्रों की भौतिक प्रति यहां उपलब्ध है: सी-108, तीसरी मंजिल, सेक्टर-2, नोएडा-201301, यूपी प्रासंगिक प्रपत्र cirp.prominent@gmail.com पर ईमेल द्वारा अनुरोध भेजकर भी प्राप्त किए जा सकते हैं। |

एतद्वारा सूचना दी जाती है कि राष्ट्रीय कंपनी विधि न्यायाधिकरण ने दिनांक 25 मई 2022 (अंतरिम समाधान प्रोफेशनल द्वारा दिनांक 25 मई 2022 का आदेश दिनांक 26 मई 2022 को प्राप्त हुआ) को डोर टेक डोर्स इंडिया प्राइवेट लिमिटेड के विरुद्ध कार्पोरेट ऋण शोध अक्षमता प्रक्रिया आरंभ करने का आदेश दिया है।

डोर टेक डोर्स इंडिया प्राइवेट लिमिटेड के लेनदारों से एतद्वारा अपने दावों का प्रमाण 08 जून 2022 को अथवा अंतरिम समाधान प्रोफेशनल के समक्ष ऊपर आइटम 10 के समक्ष वर्णित पते पर प्रस्तुत करने की मांग की जाती है।

लेनदारों को अपने दावों का प्रमाण केवल इलेक्ट्रॉनिक साधनों द्वारा प्रस्तुत करना होगा। अन्य सभी लेनदार अपने दावों का प्रमाण व्यक्तिगत रूप से, डाक द्वारा अथवा इलेक्ट्रॉनिक साधनों प्रस्तुत कर सकते हैं।

डोर टेक डोर्स इंडिया प्राइवेट लिमिटेड के लेनदारों को अथवा भ्रामक प्रमाण की प्रस्तुति दंडनीय होगी।

दिनांक: 28.05.2022

स्थान: नई दिल्ली

अंतरिम समाधान प्रोफेशनल, डोर टेक डोर्स इंडिया प्राइवेट लिमिटेड

पंजीकरण सं.: IBBI/IPA-001/IP-P00272/2017-18/10516

Rajesh Kumar Parakh

IP/P-00272

| <b>ANSAAL PROPERTIES &amp; INFRASTRUCTURE LIMITED</b><br><b>Corporate Identity Number: L45101DL1967PLC004759</b><br><b>Regd. Office:</b> 115, Ansal Bhawan, 16, Kasturba Gandhi Marg, New Delhi-110001<br><b>Mobile:</b> 91-9871053419, <b>Tel.:</b> 011-23353550, 66302269/72 <b>Website:</b> www.ansalapi.com; <b>Email:</b> shareholderservice@ansalapi.com                            |                               |                                  |                               |                            |                            |                               |                                  |                               |                            |                            |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------|----------------------------------|-------------------------------|----------------------------|----------------------------|-------------------------------|----------------------------------|-------------------------------|----------------------------|----------------------------|
| <b>EXTRACT OF AUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31 MARCH 2022</b>                                                                                                                                                                                                                                                                                                  |                               |                                  |                               |                            |                            |                               |                                  |                               |                            |                            |
| <b>(Rs. in Lakhs)</b>                                                                                                                                                                                                                                                                                                                                                                     |                               |                                  |                               |                            |                            |                               |                                  |                               |                            |                            |
|                                                                                                                                                                                                                                                                                                                                                                                           | STANDALONE                    |                                  |                               |                            |                            | CONSOLIDATED                  |                                  |                               |                            |                            |
|                                                                                                                                                                                                                                                                                                                                                                                           | Quarter ended 31st March 2022 | Quarter ended 31st December 2021 | Quarter ended 31st March 2021 | Year ended 31st March 2022 | Year ended 31st March 2021 | Quarter ended 31st March 2022 | Quarter ended 31st December 2021 | Quarter ended 31st March 2021 | Year ended 31st March 2022 | Year ended 31st March 2021 |
|                                                                                                                                                                                                                                                                                                                                                                                           | Audited                       | Unaudited                        | Audited                       | Audited                    | Audited                    | Audited                       | Unaudited                        | Audited                       | Audited                    | Audited                    |
|                                                                                                                                                                                                                                                                                                                                                                                           |                               |                                  |                               |                            |                            |                               |                                  |                               |                            |                            |
| Net Profit                                                                                                                                                                                                                                                                                                                                                                                | 33,250                        | 13,630                           | 32,963                        | 66,038                     | 76,214                     | 39,328                        | 17,148                           | 37,803                        | 80,742                     | 91,923                     |
| Profit before Tax, Exceptional and/or Extraordinary Income                                                                                                                                                                                                                                                                                                                                | 416                           | (896)                            | (529)                         | (1,090)                    | (2,027)                    | (2,091)                       | (3,565)                          | (2,679)                       | (11,518)                   | (8,854)                    |
| Profit after tax (after Exceptional and/or Extraordinary Income)                                                                                                                                                                                                                                                                                                                          | 416                           | (896)                            | (529)                         | (1,090)                    | (2,027)                    | (2,091)                       | (3,565)                          | (2,679)                       | (11,518)                   | (8,854)                    |
| Profit after tax (after Exceptional and/or Extraordinary Income) for the period [Comprising Profit / (Loss) after Comprehensive Income (after tax)]                                                                                                                                                                                                                                       | 436                           | (885)                            | (394)                         | (1,049)                    | (1,973)                    | (1,300)                       | (3,357)                          | (73)                          | (10,555)                   | (6,576)                    |
| Profit after tax (after Exceptional and/or Extraordinary Income) for the period [Comprising Profit / (Loss) after Comprehensive Income (after tax)]                                                                                                                                                                                                                                       | 453                           | (853)                            | (375)                         | (977)                      | (1,945)                    | (1,284)                       | (3,325)                          | (83)                          | (10,484)                   | (6,561)                    |
| Profit after tax (after Exceptional and/or Extraordinary Income) for the period [Comprising Profit / (Loss) after Comprehensive Income (after tax)]                                                                                                                                                                                                                                       | 7,870                         | 7,870                            | 7,870                         | 7,870                      | 7,870                      | 7,870                         | 7,870                            | 7,870                         | 7,870                      | 7,870                      |
| Profit after tax (after Exceptional and/or Extraordinary Income) for the period [Comprising Profit / (Loss) after Comprehensive Income (after tax)]                                                                                                                                                                                                                                       | -                             | -                                | -                             | 10,185                     | 11,161                     | -                             | -                                | -                             | (33,646)                   | (25,545)                   |
| Profit after tax (after Exceptional and/or Extraordinary Income) for the period [Comprising Profit / (Loss) after Comprehensive Income (after tax)]                                                                                                                                                                                                                                       | 0.28                          | (0.56)                           | (0.25)                        | (0.67)                     | (1.25)                     | (0.44)                        | (1.79)                           | (0.06)                        | (5.20)                     | (3.85)                     |
| Profit after tax (after Exceptional and/or Extraordinary Income) for the period [Comprising Profit / (Loss) after Comprehensive Income (after tax)]                                                                                                                                                                                                                                       | 0.28                          | (0.56)                           | (0.25)                        | (0.67)                     | (1.25)                     | (0.44)                        | (1.79)                           | (0.06)                        | (5.20)                     | (3.85)                     |
| Detailed format of the Financial Results for the year ended on 31st March, 2022 filed with the Stock Exchanges pursuant to Regulation 33 of the SEBI (Listing Obligations and Disclosures) Regulations, 2015. The full format of the said standalone and consolidated results are available on the Stock Exchanges website(s) at www.nseindia.com, www.bseindia.com and www.ansalapi.com. |                               |                                  |                               |                            |                            |                               |                                  |                               |                            |                            |
| <b>ANSAAL PROPERTIES &amp; INFRASTRUCTURE LIMITED</b><br><b>Sd/</b><br><b>(Pranav Ansal)</b><br><b>Vice Chairman &amp; WTD</b><br><b>DIN:00017804</b>                                                                                                                                                                                                                                     |                               |                                  |                               |                            |                            |                               |                                  |                               |                            |                            |

